

**No. A.60011/8/2009-Admn. II (LA)**

Government of India  
Department of Legal Affairs  
Ministry of Law & Justice

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4<sup>th</sup> Floor, Shastri Bhawan, Dr. Rajendra Prasad Road,  
New Delhi, 26<sup>th</sup> March, 2010

To

Website of the Ministry of Law & Justice

**Subject: Invitation of quotations for supply of 61" LCD TV of Panasonic/ Sony/ Samsung.**

Sir,

I am directed to say that this Ministry proposes to procure the following items for its use :

<b>S.No.</b>	<b>Item</b>	<b>Quantity</b>
1.	61" LCD TV including the required accessories in order to connect the LCD TV to a PC (Computer) for presentation purposes.	1 (One)

2. Authorised dealers of the LCD TV of Panasonic/ Sony/ Samsung interested in supplying the above mentioned items to this Ministry are requested to send the rates/ quotation for the above mentioned items in a sealed cover so as to reach the undersigned in Room No. 433, 'A' Wing, Shastri Bhawan, New Delhi – 110 001 by 11.00 A.M. by 05.04.2010. The quotation and its envelope must be super-scribed "**QUOTATIONS FOR 61" LCD TV FOR CONFERENCE ROOM**". The quotations should also indicate the response time and service commitment. The rates should be indicated in both FIGURES & WORDS including all charges like all taxes, loading-unloading, installation, charges etc. The rates quoted must be firm & final.

3. The Ministry reserves the right to reject any or all quotations without assigning any reasons thereof.

4. The quotations received will be opened on the same day i.e. 05.04.2010 at 4.00 P.M. in the above cited Room. The tenderers or their representative may, if they so desire, be present at the time of opening of quotations.

5. Department of Legal Affairs reserves the right to accept or reject any or all the quotations without assigning any reasons thereof.

Yours faithfully,

**(C.O. Rajan)**

Deputy Secretary to the Government of India

Tele : 23388763